

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (d) As per the existing policy, import of steel is freely allowed. However, provision exists in the Customs Tariff Act, 1975 and the rules framed thereunder to investigate cases of dumping and levy an additional customs duty, if it is established that such dumping causes material injury to the domestic industry. The Designated Authority under the aforesaid Act has not, as on 05.12.1996, received any petition for imposition of Anti-Dumping Duties on any steel product. As per available information, about 5.85 lakh tonnes of saleable steel was imported during April-August, 1996. The average (C&F) import prices during August, 1996 of some of the categories of steel were as under :

1. Billets (IS-2830; 80/100 mm)	: 255 \$/Tonne
2. Wire Rods (IS-2062; 6mm)	: 335 \$/Tonne
3. H.R. Coils (3.15mm DD)	: 370 \$/Tonne
4. C.R. Coils (0.63 mm DD)	: 520 \$/Tonne
5. Tin Plate Prime (OC-size)	: 740 \$/Tonne

[Translation]

Mid Air Collision

3057. KUMARI UMA BHARATI :

DR. RAM KRISHNA KUSMARIA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the relatives of the persons killed in the mid air collision on November 12, 1996 had to face a lot of difficulties as there was no proper arrangement at the Indira Gandhi International Airport for providing requisite information to them;

(b) whether incidents of misbehaviour with the relatives of the deceased by the authorities concerned at the above airport have also been noticed;

(c) if so, the details thereof; and

(d) the action taken or proposed to be taken against the guilty officials?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Immediately on receipt of information regarding the mid air-collision, a Control Room was established at IGI Airport by Airports Authority of India and all necessary arrangements like providing information about accident victims, sitting arrangements, serving of refreshments and transportation of next of kin/relatives of accident victims to the crash site/hospitals were made.

(b) No, Sir.

(c) and (d). Do not arise.

[English]

Reserved Posts

3058. SHRI K.D. SULTANPURI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the backlog of reserved posts for SCs/STs and OBCs in his Ministry as on January, 1996;

(b) the extent to which the backlog has been cleared so far; and

(c) the time by which the rest of the backlog is likely to be cleared?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) 330 SC, 490 ST and 400 OBC posts are lying vacant as reserved posts as on 1st January, 1996.

(b) 114 SC, 82 ST and 89 OBC posts have been filled up so far.

(c) Requisitions for filling the backlog vacancies have already been sent to UPSC/SSC/Employment Exchange etc. Special Recruitment Drives have been launched to clear the backlog but it is not possible to precisely indicate the date by which these backlog vacancies could be filled since recruitment action is to be taken by various undertakings and fulfilment of procedural requirements.

Profit/Loss on Serials

3059. SHRI PINAKI MISRA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of the popular serials telecast on Doordarshan weekly, bi-weekly or more often on Doordarshan during 1995-96;

(b) for how long each of them was or is being telecast; and

(c) the profit/loss earned in respect of each of them?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Introduction of Direct Train between Mysore and Varanasi

3060. SHRI S. D. N. R. WADIYAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to introduce a direct train service between Mysore and Varanasi;

(b) if so, the details thereof;

(c) whether the Government have received representations from the pilgrims in this regard; and